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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.


PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA736/16	TP263/17	Hearing	391-394	Creative Rentals Pvt Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
1.	IC.V.SATISH	Petitioner	

Counsel for petitioner is present. As seen from records, this petition was not scrutinised by the Registry and the file was received without scrutiny ^{by} the High Court. Hence, Registry of NCLT is directed to scrutinise the petition and list it on 17.03.2017.


MEMBER (J)


MEMBER (T)